

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 878
TO BE ANSWERED ON 14.12.2018

FUNDS FOR WOMEN AND CHILD DEVELOPMENT

878. SHRI RAJESH PANDEY: DR. ANUPAM HAZRA:
SHRI RAVINDRA KUMAR PANDEY: SHRI NISHIKANT DUBEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented for empowerment of women and development of children in the country; and
- (b) the amount of funds allocated/released/utilised and achievements made thereunder during each of the last three years and the current year, scheme, State/UT-wise including West Bengal, Jharkhand and Uttar Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and development of children across the country including West Bengal, Jharkhand and Uttar Pradesh. The details of these schemes are as follows:

For Empowerment of Women:

- I. Beti Bachao Beti Padhao (BBBP), a comprehensive programme is being implemented to address the declining Child Sex Ratio (CSR) and related issues of empowerment of women over a life-cycle continuum.
- II. Swadhar Greh to provide relief and rehabilitation to destitute women and women in distress.
- III. Ujjawala, a Comprehensive Scheme for prevention of trafficking and for rescue, rehabilitation, re-integration and repatriation of victims of trafficking for commercial sexual exploitation.
- IV. Working Women Hostels for providing safe and affordable accommodation to women working away from their place of residence. These hostels also have Day Care facilities for the children of inmates.

- V. Rastriya Mahila Kosh (RMK) to provide micro-credit to poor women for various livelihood support and income generating activities at concessional terms in a client-friendly procedure to bring about their socio-economic development. Ministry has launched 'Mahila E-haat' a unique direct online digital marketing platform for women entrepreneurs / SHGs / NGOs in March, 2016 to meet aspiration and needs of women entrepreneurs to show case and sale their products and services.
- VI. Mahila Shakti Kendra scheme (2017-18), empower rural women through community participation by involvement of Student Volunteers.
- VII. Pradhan Mantri Matru Vandana Yojana (PMMVY), (erstwhile Maternity Benefit Programme) has been contributing towards better enabling environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers.
- VIII. National Creche Scheme to provide day care facilities to children of age group of 6 months to 6 years of working women who are employed.
- IX. Scheme for Adolescent Girls aims at girls in the age group 11-18, to empower and improve their social status through nutrition, life skills, home skills and vocational training.
- X. Gender Budgeting Scheme is being implemented as a tool for mainstreaming gender perspective at various stages of planning, budgeting, implementation, impact assessment and revisiting of policy/programme objectives and allocations. The Scheme helps in strengthening of institutional mechanisms and training of various stakeholders so as to mainstream gender concerns in Central and State Governments.

For Development of Children:

- XI. Integrated Child Development Services (ICDS) Scheme is being implemented through States/UTs with the aim of holistic development of children up to 6 years of age and to meet nutritional needs children.
- XII. The Government of India has approved setting up of National Nutrition Mission (NNM) - Poshan Abhiyaan commencing from 2017-18. The NNM, as an apex body, will monitor, supervise, fix targets and guide the nutrition related interventions across the Ministries. The programme through the targets will strive to reduce the level of stunting, under-nutrition, anaemia and low birth weight babies.
- XIII. Child Protection Services Scheme is been implemented through the State Government/ UT Administrations to create a safe and secure environment for overall development of children in need of care and protection in urban and semi-urban areas.

The State/UT-wise details of funds allocated/released/utilised and achievements made under these schemes/programmes during each of the last three years and current year are given at Annexure-I to XIII.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under Beti Bachao Beti Padhao Scheme.

Funds released under BBBP Scheme during the last three years and the current year.

Sl.No.	State/UT	Funds Released (Rs. In lakhs)			
		2015-16	2016-17	2017-18	2018-19
1	Andaman & Nicobar	38.55	16.25	21.66	16.54
2	Andhra Pradesh	8.45	-	25.71	181.86
3	Arunachal Pradesh	43.42	-	32.51	144.25
4	Assam	8.45	-	2.78	12.73
5	Bihar	8.45	-	20.71	393
6	Chandigarh	32.50	-	19.53	-
7	Chhattisgarh	44.79	-	36.91	36.53
8	Dadar & Nagar Haveli	38.55	-	16.36	-
9	Daman and Diu	20.95	-	11.90	25
10	Delhi	231.27	-	97.86	67.7
11	Goa	44.79	-	-	-
12	Gujarat	318.05	-	112.93	351.41
13	Haryana	434.91	126.58	381.74	179.91
14	Himachal Pradesh	49.55	-	89.72	123.69
15	Jammu & Kashmir	366.54	15.62	262.91	218.08
16	Jharkhand	39.83	-	-	272.7
17	Karnataka	41.48	-	32.51	122.81
18	Kerala	44.79	-	6.11	-
19	Lakshadweep	-	-	27.56	21.33
20	Madhya Pradesh	109.14	22.75	101.30	930.15
21	Maharashtra	370.88	-	295.39	357.29
22	Manipur	8.72	-	44.95	220.35
23	Meghalaya	43.24	16.23	17.13	15.97
24	Mizoram	44.79	-	32.50	75.00
25	Nagaland	8.45	24.05	23.30	199.50
26	Odisha	26.65	-	31.80	102.3
27	Puducherry	18.15	-	28.11	25
28	Punjab	385.26	-	511.00	279.53
29	Rajasthan	357.47	36.09	245.70	542.01
30	Sikkim	44.79	32.51	42.09	25
31	Tamil Nadu	23.04	-	30.88	254.45
32	Telengana	44.79	-	11.32	173.5
33	Tripura	44.79	-	-	-
34	Uttar Pradesh	429.73	-	601.76	1226.79
35	Uttarakhand	133.50	-	101.82	282.07
36	West Bengal	-	-	-	-
	Total	3908.71	290.07	3318.42	6876.67

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Funds released under Swadhar Greh Scheme during the last three years and the current year.

Sl. No.	State/UT	Funds released (in lakhs)			
		2015-16	2016-17	2017-18	2018-19 (upto 11.12.2018)
1	Andaman & Nicobar Island	0	4.4	9.01	7.27
2	Andhra Pradesh	48.21	124.47	156.61	-
3	Arunachal Pradesh	0	6.54	8.11	18.05
4	Assam	43.47	237.56	197.03	-
5	Bihar	0	69.79	86.54	-
6	Chandigarh	0	7.27	9.01	6.64
7	Chhattisgarh	5.26	17.44	16.22	30.25
8	Dadra & Nagar Haveli	0	0	0	-
9	Daman & Diu	0	0	0	-
10	Delhi	0	14	18.02	-
12	Goa	0	4.36	5.4	-
11	Gujarat	7.58	40.5	37.86	-
13	Haryana	0	4.36	9.77	-
14	Himachal Pradesh	0	0	0	-
16	Jammu & Kashmir	17.74	40	32.45	36.2
15	Jharkhand	6.46	24.41	18.32	-
17	Karnataka	67.94	461.95	560.73	10.68
18	Kerala	0	52.36	43.27	69.59
19	Lakshadweep	0	0	0	-
20	Madhya Pradesh	50.77	95.91	89.99	46.09
21	Maharashtra	35.89	576.88	438.36	6.41
23	Manipur	47.76	284.07	189.83	-
24	Meghalaya	0	0	8.72	-
22	Mizoram	2.48	16.72	16.22	81.08
25	Nagaland	0	6.54	8.11	18.05
26	Odisha	269.16	723.85	521.43	16.55
28	Puducherry	0	7.27	9.01	20.07
27	Punjab	0	10.52	10.81	-
29	Rajasthan	9.13	68.4	102.98	-
30	Sikkim	0	6.54	8.11	6.73
31	Tamil Nadu	12.48	247.22	280.07	-
32	Telangana	63.24	134.61	177.88	134.66
33	Tripura	0	26.17	32.45	46.23
34	Uttar Pradesh	1490.89	383.43	598.1	41.36
35	Uttarkhand	3.63	69.93	92.33	-
36	West Bengal	154.48	18.37	448.35	1.56
37	CSWB for SSH	2521.25	1519.46	0	-
38	CSWB for construction of Swadhar Greh in Vrindavan, UP	-	3073	1476	
39	Home for Widows in Vrindavan, UP	-	-	-	157.96
	Total	4857.82	8378.3	5717.1	755.43

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Funds released under Ujjawala Scheme during the last three years and the current year.

Sl. No.	State/UT	Funds released (in lakhs)			
		2015-16	2016-17	2017-18	2018-19 (upto 7.12.2018)
1	Andaman & Nicobar Islands	0	0	0	0
2	Andhra Pradesh	71.99	238.05	122.27	1.68
3	Arunachal Pradesh	9.75	0	0	0
4	Assam	385.22	280.88	365.59	0
5	Bihar	0	23.38	28.99	0
6	Chandigarh	0	0	0	0
7	Chhattisgarh	10.84	46.54	38.75	0
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman and Diu	0	0	0	0
10	Delhi	0	0	0	0
11	Goa	0	0	0	0
12	Gujarat	32.88	43.96	59.37	0
13	Haryana	7.31	14.78	0	0
14	Himachal Pradesh	0	0	0	0
15	Jammu & Kashmir	0	0	0	0
16	Jharkhand	0	0	0	0
17	Karnataka	265.66	235.52	329.27	0
18	Kerala	31.57	24.21	39.48	0
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	7.06	8.54	10.59	0
21	Maharashtra	304.75	287.41	294.45	3.03
22	Manipur	152.23	117.66	253.88	347.28
23	Meghalaya	0	0	0	0
24	Mizoram	92.5	21.67	26.87	6.51
25	Nagaland	25.17	12.07	14.96	19.45
26	Odisha	233.02	307.24	250.62	1.7
27	Pondicherry	0	0	0	0
28	Punjab	0	0	0	0
29	Rajasthan	107.27	21.82	143.86	0.98
30	Sikkim	10.51	0	24.82	0
31	Tamil Nadu	99.39	88.43	59.31	66.69
32	Telangana	98.29	44.28	109.89	76.4
33	Tripura	0	0	0	0
34	Uttar Pradesh	48.57	89.53	111.18	0
35	Uttarakhand	22.92	53.56	82.05	0
36	West Bengal	50.17	0	84.34	0
	Total	2067.07	2031	2450.54	523.72

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Funds released under Working Women Hostel Scheme during the last three years and the current year.

S.No	State/UT	Funds Released (In Rs.)			
		2015-16	2016-17	2017-18	2018-19 (upto 11.12.2018)
1	Andaman & Nicobar	-	-	-	-
2	Andhra Pradesh	1,81,07,916	2,47,87,500	-	2,71,80,000
3	Arunachal Pradesh	2,68,41,975	1,92,54,000	1,93,46,775	1,16,76,000
4	Assam	-	-	8,83,000	4,03,508
5	Bihar	-	-	-	-
6	Chandigarh	-	-	-	-
7	Chhattisgarh	-	-	-	-
8	Dadar Nagar Haveli	-	-	-	-
9	Daman & Diu	-	-	-	-
10	Delhi	-	-	-	-
11	Goa	-	-	-	-
12	Gujarat	-	-	1,83,76,125	-
13	Haryana	-	-	-	-
14	Himachal Pradesh	-	-	2,65,83,375	-
15	Jammu & Kashmir	-	-	-	-
16	Jharkhand	-	-	-	-
17	Karnataka	-	-	9,73,66,130	-
18	Kerala	2,44,80,000	9,32,17,350	-	2,52,56,000
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	-	-	-	151,13,280
21	Maharashtra	2,51,75,896	3,47,99,568	7,17,000	1,61,43,884
22	Manipur	92,08,167	1,49,74,690	4,62,27,102	1,93,18,020
23	Meghalaya	-	-	-	-
24	Mizoram	-	-	-	-
25	Nagaland	1,81,03,393	4,42,48,100	6,90,13,792	2,88,80,589
26	Odisha	-	-	-	-
27	Puducherry	-	-	-	-
28	Punjab	-	-	-	-
29	Rajasthan	-	-	-	-
30	Sikkim	-	-	-	-
31	Tamil Nadu	-	-	-	-
32	Telangana	-	-	-	-
33	Tripura	-	-	-	-
34	Uttar Pradesh	-	-	-	-
35	Uttarakhand	-	-	-	-
36	West Bengal	-	-	-	-
Total		-	-	-	-

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Funds released under Rashtriya Mahila Kosh Scheme during the last three years and the current year.

Sl. No.	State/UT	Funds released (in lakhs)			
		2015-16*	2016-17*	2017-18	2018-19 (upto 7.12.2018)
1	Andaman & Nicobar Islands	-	-		
2	Andhra Pradesh	-	-		15.00
3	Arunachal Pradesh	-	-		
4	Assam	-	-	25.00	25.00
5	Bihar	-	-	-	40.00
6	Chandigarh	-	-	-	-
7	Chhattisgarh	-	-	-	-
8	Dadra & Nagar Haveli	-	-	-	-
9	Daman and Diu	-	-	-	-
10	Delhi	-	-	-	-
11	Goa	-	-	-	-
12	Gujarat	-	-	-	-
13	Haryana	-	-	-	40.00
14	Himachal Pradesh	-	-	-	-
15	Jammu & Kashmir	-	-	-	-
16	Jharkhand	-	-	-	-
17	Karnataka	-	-	-	22.50
18	Kerala	-	-	-	-
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	-	-	-	-
21	Maharashtra	-	-	10.00	30.00
22	Manipur	-	-	-	-
23	Meghalaya	-	-	-	-
24	Mizoram	-	-	-	-
25	Nagaland	-	-	-	-
26	Odisha	-	-	-	-
27	Pondicherry	-	-	-	-
28	Punjab	-	-	-	-
29	Rajasthan	-	-	19.00	34.00
30	Sikkim	-	-	-	-
31	Tamil Nadu	-	-	-	77.50
32	Telangana	-	-	-	-
33	Tripura	-	-	-	-
34	Uttar Pradesh	-	-	27.50	27.50
35	Uttarakhand	-	-	-	38.00
36	West Bengal	-	55.00	36.00	129.50
	Total	-	55.00		479.00

*During 2015-16 & 2016-17 Loan guidelines of RMK was under revision

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Funds released under Mahila Shakti Kendra Scheme during the year and the current year.

S.N.	State/UT	Funds Released (Rs. In lakhs)	
		2017-18	2018-19 (as on 10/12/2018)
1	Andaman & Nicobar	10.9	Nil
2	Andhra Pradesh	7.39	277.2
3	Arunachal Pradesh	Nil	151.35
4	Assam	980	Nil
5	Bihar	1022.2	25.83
6	Chandigarh	10.9	13.99
7	Chhattisgarh	863.19	7.28
8	Dadar & Nagar Havelli	10.9	Nil
9	Daman and Diu	10.9	6.15
10	Delhi	Nil	Nil
11	Goa	Nil	Nil
12	Gujarat	49.1	206.63
13	Haryana	Nil	6.91
14	Himachal Pradesh	Nil	124.18
15	Jammu & Kashmir	22.5	241.71
16	Jharkhand	1776.36	Nil
17	Karnataka	10.8	150.78
18	Kerala	Nil	74.26
19	Lakshadweep	10.9	Nil
20	Madhya Pradesh	Nil	479.02
21	Maharashtra	Nil	144.63
22	Manipur	137.34	33.21
23	Meghalaya	61.31	158.85
24	Mizoram	117.82	155.7
25	Nagaland	95.13	176
26	Odisha	Nil	737.95
27	Puducherry	54.06	Nil
28	Punjab	Nil	87.5
29	Rajasthan	74.9	278.24
30	Sikkim	Nil	99.85
31	Tamil Nadu	36.18	210.32
32	Telangana	13.2	288.62
33	Tripura	19.9	125.5
34	Uttar Pradesh	nil	362.13
35	Uttarakhand	18.89	226.14
36	West Bengal	24.37	453.62
	Total	5439.14	5303.55

*The Government of India has approved the scheme during 2017-18

ANNEXURE- VII (a)

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under PMMVY Scheme.

Funds released under PMMVY Scheme during the last year and the current year.

S/N	State/UT	2017-18			2018-19 (As on 10.12.2018)		
		No. of Beneficiaries		Total amount transferred (Rs. In lakhs)	No. of Beneficiaries		Total amount transferred (Rs. In lakhs)
		Enrolled	Paid		Enrolled	Paid	
1	Andaman & Nicobar Islands	2,112	1,211	37.24	597	1,378	63.11
2	Andhra Pradesh	2,97,735	1,53,099	4,148.68	2,05,462	2,69,878	11,388.78
3	Arunachal Pradesh	836	38	0.94	2,867	2,722	91.31
4	Assam	26,684	7,800	104.15	66,018	69,313	1,385.02
5	Bihar	1,32,241	46,,006	570.62	1,39,746	1,20,414	2,422.08
6	Chandigarh	4,680	3,487	106.49	4,766	5,158	201.33
7	Chhattisgarh	94,279	42,817	664.6	89,570	1,02,728	3,418.66
8	Dadra & Nagar Haveli	1,474	603	8.35	1,684	2,051	72.16
9	Daman & Diu	276	1	0.12	1,538	1,256	37.65
10	Delhi	35,755	11,478	407.89	32,527	48,353	1,715.52
11	Goa	3,341	1,350	62.76	3,966	5,454	204.65
12	Gujarat	1,44,217	81,231	2,479.65	1,57,708	1,83,407	7,161.14
13	Haryana	91,961	43,126	1,270.74	1,20,597	1,42,814	5,861.10
14	Himachal Pradesh	41,955	15,306	442.26	36,509	52,960	2,004.56
15	Jammu & Kashmir	33,860	3,134	110.92	26,470	45,305	1,359.88
16	Jharkhand	1,07,362	47,357	700.86	85,862	1,01,714	3,724.43
17	Karnataka	1,32,572	76,143	2,070.09	2,52,878	2,68,995	10,773.08
18	Kerala	1,18,642	50,561	1,597.11	86,068	1,31,545	5,066.23
19	Lakshadweep	245	0	0	226	340	5.38
20	Madhya Pradesh	4,32,885	1,82,594	31,78.4	3,76,216	4,42,123	15,386.81
21	Maharashtra	2,38,807	1,20,326	3,885.88	2,28,450	2,58,717	10,284.30
22	Manipur	4,603	2,158	65.64	2,075	3,154	179.44
23	Meghalaya	2	0	0	1,641	1,341	47.3
24	Mizoram	3,762	650	8	5,510	7,770	327.06
25	Nagaland	162	0	0	2,045	1,707	61.75
26	Odisha	7	5	0.005	0	0	0.2
27	Puducherry	2,218	429	13.67	3,395	4,337	168.91
28	Punjab	68,291	37,797	786.33	84,861	1,02,104	4,408.32
29	Rajasthan	1,23,884	19,682	672.79	4,61,157	4,59,450	14,536.36
30	Sikkim	1,758	304	4.79	1,677	742	19.11
31	Tamil Nadu	0	0	0	46,169	2,844	56.88
32	Telangana	150	0	0	44	0	0
33	Tripura	7,278	1,136	11.7	9,723	13,320	396.46
34	Uttar Pradesh	3,11,109	1,41,151	4,442.17	7,92,254	7,76,750	26,795.54
35	Uttarakhand	27,838	16,027	416.51	31,914	36,811	1,407.55
36	West Bengal	77,028	1,922	144.43	1,95,304	2,12,330	8,427.17
	Total	25,70,009	11,08,929	28,413.79	35,57,494	38,79,285	1,39,459.20

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State/UT-wise details of funds sanctioned/released and utilisation reported by States/UTs during the financial years 2017-18 and 2018-19 (as on 10.12.2018) under PMMVY Scheme.

Sl. No.	State/UT	2017-18 (Rs. in Lakhs)		2018-19 (Rs. in Lakhs) (As on 10.12.2018)	
		Funds Sanctioned/ Released	Utilisation Reported	Funds Sanctioned/ Released	Utilisation Reported
1.	Andaman & Nicobar Islands	163.08	37.68	6.00	NR
2.	Andhra Pradesh	7,022.36	2,622.41	7,135.00	NR
3.	Arunachal Pradesh	912.83	0.95	36.00	NR
4.	Assam	10,448.26	104.15	817.00	NR
5.	Bihar	17,351.38	353.03	949.00	NR
6.	Chandigarh	290.41	110.94	128.65	NR
7.	Chhattisgarh	4,382.58	502.32	233.00	NR
8.	Dadra & Nagar Haveli	102.62	8.95	5.00	NR
9.	Daman & Diu	61.56	NR	3.00	NR
10.	Delhi	2,008.90	258.80	153.00	NR
11.	Goa	168.85	122.96	13.00	98.56
12.	Gujarat	10,186.87	1,664.96	551.00	NR
13.	Haryana	4,324.30	817.19	1,881.00	NR
14.	Himachal Pradesh	1,821.64	445.44	753.48	NR
15.	Jammu & Kashmir	3,137.84	100.46	171.00	NR
16.	Jharkhand	5,622.70	NR	301.00	NR
17.	Karnataka	10,248.81	1,413.35	557.00	NR
18.	Kerala	5,536.64	NR	2,444.51	NR
19.	Lakshadweep	27.82	0.00	1.00	NR
20.	Madhya Pradesh	12,320.53	5,248.73	9,581.54	9,310.67
21.	Maharashtra	12,821.10	3,965.69	1,025.00	NR
22.	Manipur	1,474.07	NR	75.00	NR
23.	Meghalaya	1,110.83	NR	77.00	NR
24.	Mizoram	710.78	233.40	29.00	NR
25.	Nagaland	1,035.06	NR	52.00	NR
26.	Odisha	7,143.33	0.03	383.00	NR
27.	Puducherry	331.68	8.20	19.00	NR
28.	Punjab	4,648.73	470.69	253.00	NR
29.	Rajasthan	11,486.97	518.20	5,015.22	NR
30.	Sikkim	354.33	11.40	16.00	NR
31.	Tamil Nadu	12,087.85	NR	658.00	NR
32.	Telangana	7,196.40	NR	385.00	NR
33.	Tripura	1,845.48	60.98	96.00	177.14
34.	Uttar Pradesh	33,616.64	3002.51	1,822.00	NR
35.	Uttarakhand	2,610.99	601.65	138.00	NR
36.	West Bengal	10,245.03	154.52	1,167.42	3,411.55
Grand Total		2,04,859.25	22,839.59	36,930.82	12,997.92

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under National Creche Scheme.

Funds released under National Creche Scheme during the 2015-16 (as provided by Central Social Welfare Board).

S. No.	Name of the State / UT-wise	Funds Allocated / Sanctioned (Rs. In lakhs)	Funds Released & utilized (Rs. In lakhs)	No. of Beneficiaries
1	Andhra Pradesh	922.92	986.22	36075
2	Andaman & Nicobar	23.72	23.72	900
3	Bihar	147.43	56.95	5825
4	Chandigarh	12.52	12.52	475
5	Chattisgarh	581.88	583.93	22075
6	Delhi	102.8	111.46	3900
7	Goa	19.77	19.45	750
8	Gujarat	531.61	579.11	22300
9	Haryana	127.9	126.31	5075
10	Himachal Pradesh	216.51	217.48	8500
11	Jammu & Kashmir	432.58	442.2	16500
12	Jharkhand	345.91	423.5	14800
13	Karnataka	471.17	473.64	17875
14	Kerala	356.28	345.99	13650
15	Lakshadweep	-	-	-
16	Madhya Pradesh	1427.35	1504.27	54150
17	Maharashtra	985.67	989.32	38375
18	Odisha	381.33	393.04	15100
19	Puducherry	105.06	109.36	4075
20	Punjab	64.49	68.73	2625
21	Rajasthan	252.39	252.39	9575
22	Tamil Nadu	627.34	632.43	23800
23	Telangana	-	-	-
24	Uttar Pradesh	877.27	808.29	34325
25	Uttarakhand	322.39	380.36	12525
26	West Bengal	626.03	628.81	23750
	Total	9962.32	10169.5	387000
	North Eastern States			
27	Assam	199.67	222.19	7575
28	Arunachal Pradesh	101.48	108.15	3850
29	Manipur	253.71	290.36	9625
30	Meghalaya	49.42	49.42	1875
31	Mizoram	106.75	106.75	4050
32	Nagaland	21.75	38.28	825
33	Tripura	85.67	85.67	3250
34	Sikkim	70.51	70.51	2675
	Total	888.96	971.33	33725
	Grand Total	10851.3	11140.8	420725

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under National Creche Scheme.

Funds released under National Creche Scheme during the 2016-17 (upto 30.12.2016 as provided by Central Social Welfare Board).

S. No.	Name of the State / UT-wise	Funds Allocated / Sanctioned (Rs. In lakhs)	Funds Released & utilized (Rs. In lakhs)	No. of Beneficiaries
1	Andhra Pradesh	619.1	399.1	15196
2	Andaman & Nicobar	3.07	2.05	75
3	Bihar	12.28	7.85	300
4	Chandigarh	19.44	12.96	492
5	Chhattisgarh	795.1	514.34	20963
6	Delhi	110.52	71.65	2700
7	Goa	25.58	16.4	616
8	Gujarat	653.89	429.15	18608
9	Haryana	133.03	87.57	3151
10	Himachal Pradesh	77.77	50.12	1771
11	Jammu & Kashmir	587.37	370.3	14178
12	Jharkhand	330.53	217.68	9006
13	Karnataka	643.66	426.85	15775
14	Kerala	220.01	140.63	4857
15	Lakshadweep	0	0	0
16	Madhya Pradesh	1818.4	1203.2	44472
17	Maharashtra	1299.59	845.27	34998
18	Odisha	354.06	228.54	8300
19	Puducherry	83.91	55.15	2092
20	Punjab	108.47	71.76	8823
21	Rajasthan	361.22	232.19	2696
22	Tamil Nadu	768.5	509.3	19936
23	Telangana	255.83	165.9	6179
24	Uttar Pradesh	1136.89	748.36	27848
25	Uttarakhand	302.9	201.54	7319
26	West Bengal	288.57	187.3	6768
	Total	11009.7	7195.15	277119
	North Eastern States			
27	Assam	162.7	105.01	3975
28	Arunachal Pradesh	111.54	73.63	2725
29	Manipur	256.85	158.62	4871
30	Meghalaya	42.98	27.47	1025
31	Mizoram	0	0	0
32	Nagaland	0	0	0
33	Tripura	60.37	38.59	1475
34	Sikkim	73.68	47.09	1800
	Total	708.12	450.42	15871
	Grand Total	11717.8	7645.57	292990

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under National Creche Scheme.

Funds released under National Creche Scheme during the 2016-17 (4th Qtr. as provided by Central Social Welfare Board).

S.No	State/UT	Funds allocated /released (In Rs.) 2016-17 (4th Qtr.)	Achievement/no of Beneficiary
1	Andaman & Nicobar	12,03,660	900
2	Andhra Pradesh	2,07,29,700	23250
3	Arunachal Pradesh	56,17,080	4725
4	Assam	2,04,47,360	17200
5	Bihar	51,93,570	5825
6	Chandigarh	10,69,920	800
7	Chhattisgarh	2,55,44,340	28650
8	Dadar Nagar Haveli	9,02,745	675
9	Daman & Diu	0.00	
10	Delhi	55,83,645	4175
11	Goa	7,13,280	800
12	Gujarat	2,47,64,190	27775
13	Haryana	1,03,20,270	11575
14	Himachal Pradesh	1,42,35,880	11975
15	Jammu & Kashmir	2,09,22,880	17600
16	Jharkhand	1,65,61,470	18575
17	Karnataka	1,93,70,010	21725
18	Kerala	1,70,96,430	19175
19	Lakshadweep	4,01,220	300
20	Madhya Pradesh	3,16,51,800	
21	Maharashtra	4,07,01,540	45650
22	Manipur	1,58,40,760	13325
23	Meghalaya	31,50,320	2650
24	Mizoram	77,86,640	6550
25	Nagaland	36,55,560	3075
26	Odisha	1,42,65,600	8500
27	Puducherry	54,49,905	4075
28	Punjab	48,14,640	5400
29	Rajasthan	1,21,25,760	13600
30	Sikkim	31,80,040	2675
31	Tamil Nadu	2,23,79,160	25100
32	Telangana	2,07,07,410	23225
33	Tripura	60,62,880	5100
34	Uttar Pradesh	3,84,27,960	43100
35	Uttarakhand	1,56,92,160	13200
36	West Bengal	2,59,23,270	29075
	Total	48,24,93,055	460000

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under National Creche Scheme.

Funds released under National Creche Scheme during 2017-18.

S.No	State/UT	Funds allocated /released (in Rs.) 2017-18	Achievement /no of Beneficiary
1	Andaman & Nicobar	12,84,660	900
2	Andhra Pradesh	2,21,24,700	23250
3	Arunachal Pradesh	59,95,080	4725
4	Assam	2,18,23,360	17200
5	Bihar	55,43,070	5825
6	Chandigarh	-	800
7	Chhattisgarh	2,72,63,340	28650
8	Dadar Nagar Haveli	9,63,495	675
9	Daman & Diu	-	-
10	Delhi	59,59,395	4175
11	Goa	7,61,280	800
12	Gujarat	2,64,30,690	27775
13	Haryana	31,64,070	11575
14	Himachal Pradesh	1,51,93,880	11975
15	Jammu & Kashmir	2,23,30,880	17600
16	Jharkhand	1,76,75,970	18575
17	Karnataka	2,06,73,510	21725
18	Kerala	1,82,46,930	19175
19	Lakshadweep	4,28,220	300
20	Madhya Pradesh	-	-
21	Maharashtra	4,34,40,540	45650
22	Manipur	1,69,06,760	13325
23	Meghalaya	33,62,320	2650
24	Mizoram	19,66,640	1550
25	Nagaland	39,01,560	3075
26	Odisha	1,52,25,600	8500
27	Puducherry	23,19,525	1625
28	Punjab	51,38,640	5400
29	Rajasthan	1,29,41,760	13600
30	Sikkim	33,94,040	2675
31	Tamil Nadu	2,38,85,160	25100
32	Telangana	2,21,00,910	23225
33	Tripura	64,70,880	5100
34	Uttar Pradesh	4,10,13,960	43100
35	Uttarakhand	1,67,48,160	13200
36	West Bengal	2,76,67,770	29075
Total		46,23,46,755	452550

No funds has been released during the current year

ANNEXURE- IX

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under Scheme for Adolescent Girls (SAG).

Funds released under SAG during the last three years and the current year.

S/N	States/UTs	2015-16		2016-17		2017- 18		2018-19	
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized
1	Andhra Pradesh	675.68	762.79	762.99	1710.10	2259.52	2050.18	941.71	0.00
2	Arunachal Pradesh	78.41	152.86	126.25	83.49	87.96	42.76	0.00	0.00
3	Assam	817.44	1429.75	1356.94	149.18	341.92	0.00	0.00	0.00
4	Bihar	875.28	1090.17	2696.83	2315.55	4003.74	2742.76	25.54	0.00
5	Chhattisgarh	2072.23	2203.10	1389.69	2772.50	2792.61	1795.87	596.66	0.00
6	Goa	337.91	337.91	131.50	259.21	302.77	302.76	0.20	0.10
7	Gujarat	2234.25	6023.25	8443.18	6323.17	2690.09	2936.50	3929.30	0.00
8	Haryana	812.47	564.41	104.74	573.65	589.97	363.75	37.41	0.00
9	Himachal Pradesh	956.78	958.74	720.45	1349.14	1129.42	371.94	0.00	0.00
10	Jammu & Kashmir	156.27	227.13	194.63	184.69	255.91	26.67	533.70	0.00
11	Jharkhand	193.31	1056.64	145.57	1465.35	1495.55	154.54	0.00	0.00
12	Karnataka	3164.54	2672.50	740.73	2642.58	2466.93	1819.93	906.95	0.00
13	Kerala	1201.84	1165.99	1057.73	893.89	692.91	632.13	0.00	0.00
14	Madhya Pradesh	8746.45	8199.59	5302.02	8466.04	8641.18	7125.70	3480.89	1418.07
15	Maharashtra	1531.25	5252.78	5334.42	3541.02	3995.68	3530.70	1798.61	0.00
16	Manipur	95.82	49.65	49.65	161.87	170.28	62.34	0.00	0.00
17	Meghalaya	232.04	232.04	919.65	919.65	528.83	540.36	9.09	0.00
18	Mizoram	90.65	103.49	91.78	103.40	123.95	123.15	54.79	0.00
19	Nagaland	188.39	173.95	206.31	206.31	193.14	131.01	47.01	0.00
20	Odisha	3477.67	3657.00	2867.25	3443.78	2442.60	2345.40	866.77	0.00
21	Punjab	814.70	0.00	0.00	448.77	40.60	440.65	26.30	0.00
22	Rajasthan	3275.09	8.85	0.00	22.49	39.38	0.00	0.00	0.00
23	Sikkim	48.20	32.54	32.54	16.90	15.42	27.45	0.00	0.00
24	Tamil Nadu	4131.91	3896.38	2655.26	3076.85	3196.22	1556.44	0.00	0.00
25	Telangana	1242.82	1144.78	572.39	0.00	81.40	0.00	0.00	0.00
26	Tripura	417.25	358.74	334.81	819.62	674.38	228.06	0.00	0.00
27	Uttar Pradesh	8823.48	6031.14	10932.99	7631.00	4486.13	4815.01	0.00	0.00
28	Uttaranchal	14.12	39.25	43.02	3.77	3.30	0.00	0.00	0.00
29	West Bengal	0.00	1221.44	40.41	340.08	282.47	992.63	31.10	0.00
30	A & N Islands	44.14	42.49	107.05	50.65	51.35	15.52	3.18	0.00
31	Chandigarh	14.01	9.33	12.11	7.84	12.68	5.81	2.33	0.00
32	Daman & Diu	0.00	0.00	14.14	15.94	14.14	14.07	4.53	0.00
33	D & NH	16.44	14.41	16.44	16.44	16.44	12.64	4.94	0.00
34	Delhi	228.43	317.17	276.66	687.49	490.19	570.32	320.31	0.00
35	Lakshadweep	12.03	3.30	2.20	1.80	11.65	2.82	3.11	0.05
36	Pondicherry	19.27	17.97	17.72	18.67	8.81	4.74	0.51	0.00
	Total	47040.57	49451.53	47700.06	50722.88	44629.53	35784.61	13624.94	1418.22

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under Gender Budgeting.

Funds released under Gender Budgeting during the last three years and the current year.

S.No.	Year	Fund released (Rs in Cr)	Achievements	
			Number of trainings/workshops	Number of participants trained
(i)	2015-16	1.70	65	2,780
(ii)	2016-17	1.34	44	2,040
(iii)	2017-18	1.55	50	2,350
(iv)	2018-19*	2.23	-	-
	Total	6.82	159	7,170

* As on 11.12.2018.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under Anganwadi Services Scheme.

State-wise funds released under Anganwadi Services Scheme (Anganwadi Services (general), construction of AWC buildings, supplementary nutrition programme and training) during last three years and current year 2018-19

Sl. No.	State/UT	Funds released (in lakhs)			
		2015-16	2016-17	2017-18	2018-19 (upto 30.11.2018)
1	Andaman & Nicobar	1421.03	1207.51	1295.81	815.12
2	Andhra Pradesh	68818.5	56387.5	58474.2	48300.77
3	Arunachal Pradesh	12923.2	11346.1	14588.5	7574.15
4	Assam	92972.2	64397.7	70237.5	59300.88
5	Bihar	102373	98099.4	92217	93899.74
6	Chandigarh	1420.25	762.19	1077.47	949.49
7	Chhattisgarh	51151.5	41939.9	56762.7	35645.48
8	Dadar & Nagar Havelli	210.97	569.61	323.11	321.29
9	Daman and Diu	133.55	307.96	279.45	187.2
10	Delhi	13775.3	14168	10868.4	7397.85
11	Goa	1228.04	1067.7	1649.6	1153.73
12	Gujarat	64185.1	69417.4	62275.1	43472.29
13	Haryana	16081.2	20871.8	20914.8	15107.4
14	Himachal Pradesh	19507.3	23696.1	21612.6	20558.32
15	Jammu & Kashmir	27362.7	26732.1	19328.2	22421.3
16	Jharkhand	46217.7	48163.5	42081.5	35673.77
17	Karnataka	96394.5	53686.6	92834.8	54546.67
18	Kerala	28554.3	34357.1	32460.3	20103.01
19	Lakshadweep	155.91	146.95	165.31	181.56
20	Madhya Pradesh	108674	110506	116646	84079.74
21	Maharashtra	104167	105660	102957	120673.87
22	Manipur	10267.3	9998.54	17647.5	9288.57
23	Meghalaya	12418.6	19135.7	19865	11829.5
24	Mizoram	5371.93	4666.49	6174.29	3006.98
25	Nagaland	8796	15149.6	16652.4	7548.62
26	Odisha	65643.7	72497.5	95324	56254.28
27	Puducherry	1673.27	2299.22	1455.4	331.55
28	Punjab	13689.4	16982.5	20168.5	13541.85
29	Rajasthan	49851.8	62397.7	67543	47691.65
30	Sikkim	2022.73	1625.01	1983.22	1333.93
31	Tamil Nadu	63744.9	47085.8	49337	44376.52
32	Telangana	37918.2	29877.3	38468.3	29677.85
33	Tripura	18194.6	11710.6	13101.1	12253.16
34	Uttar Pradesh	281399	278090	215247	138993.92
35	Uttarakhand	35710.1	21399.6	27990.1	22668.08
36	West Bengal	79465.8	66563.3	99426.4	66467.05
	Total	1543893.14	1442970	1509431.95	1137627.14

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under Poshan Abhiyaan.

Funds released under Poshan Abhiyaan during the last year and the current year.

S.No	State/ UT	Funds released (Rs. In lakhs)	
		2017-18	2018-19 (as on 12.11.2018)
1	A & N Islands	100.22	170.77
2	Andhra Pradesh	1284.63	6381.78
3	Arunachal Pradesh	52.93	765.91
4	Assam	2298.27	9043.76
5	Bihar	6724.06	10317.79
6	Chandigarh	158.88	71.47
7	Chhattisgarh	965.45	7235.16
8	Dadra & Nagar Haveli	108.83	64.47
9	Daman & Diu	42.06	74.26
10	Delhi	945.95	1457.15
11	Goa	238.07	116.92
12	Gujarat	3036.66	6056.96
13	Haryana	400.97	2663.12
14	Himachal Pradesh	1557.26	519.67
15	Jammu & Kashmir	388.59	3194.21
16	Jharkhand	1555.35	4471.33
17	Karnataka	3351.05	3969.07
18	Kerala	1273.37	671.72
19	Lakshadweep	60	76.86
20	Madhya Pradesh	3441.49	11474.12
21	Maharashtra	2572.31	10448.14
22	Manipur	340.46	2752.33
23	Meghalaya	462.98	1073.2
24	Mizoram	119.38	559.84
25	Nagaland	163.74	730.6
26	Orissa	4600.46	9777.65
27	Puducherry	39.24	242.51
28	Punjab	819.51	902.43
29	Rajasthan	2045.73	6920.14
30	Sikkim	98.59	151.69
31	Tamil Nadu	1340.51	2613.92
32	Telangana	1736.94	4399.84
33	Tripura	277.91	1042.29
34	Uttar Pradesh	8440.6	21273.96
35	Uttarakhand	1866.25	3443.57
36	West Bengal	5545.27	18644.87
	Total	58453.97	153773.49

*The scheme came into effect from 2017-18

ANNEXURE- XIII

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.878 for 14.12.2018 by Shri Rajesh Pandey, Dr. Anupam Hazra, Shri Ravindra Kumar Pandey, Shri Nishikant Dubey, Members of Parliament regarding funds for women and child development under Child Protection Scheme (CPS).

Funds released under CPS during the last three years and the current year.

Sl. No.	Name of the State	2015-16		2016-17		2017-18		2018-19
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released (upto 10.12.2018)
1	Andaman & Nicobar Island	36.03	36.03	36.88	36.76	31.66	93.36	27.7
2	Andhra Pradesh	238.58	500.52	110.74	586.32	1469.88	1537.11	1870.01
3	Arunachal Pradesh	571.68	92.02	52.29	179.54	643.71	180	37.63
4	Assam	597.9	1025.07	413.64	1112.98	2932.68	1787.53	654.26
5	Bihar	2687.89	1896.52	2787.92	1923.33	541.56	1633.69	908.92
6	Chandigarh	357.82	324.15	245.44	278.53	194.32	172.73	0
7	Chhattisgarh	3955.55	2086.26	527.77	1683.25	3181.97	2486.27	1042.64
8	Dadra & Nagar Haveli	58.66	5.84	177.59	59.11	24.82	69.9	11.24
9	Daman & Diu	82.82	57.69	126.42	80.33	21.89	83	18.42
10	Delhi	1363.4	931.53	978.64	1024.94	354.33	907.88	542.02
11	Goa	235.25	39.68	36.83	98.27	728.53	54.44	16.03
12	Gujarat	2328.9	1510.37	769.95	1526.53	590.11	1767.24	1527.97
13	Haryana	496.44	350.89	0	1224.85	1858.22	2500	512.62
14	Himachal Pradesh	604.04	1255.12	2345.48	2390.26	1835.01	1833.11	881.47
15	Jammu & Kashmir	113.35	0	43.12	114.71	807.48	807.48	2106.94
16	Jharkhand	369.88	387.42	840.11	842.14	1714.57	1641.76	478.56
17	Karnataka	1845.24	2193.66	3720.8	3709.53	3272.45	1364.04	2595.22
18	Kerala	944.39	660.25	260.5	216.96	1849.45	1275.72	1184.11
19	Lakshadweep	0	0	0	0	-		0
20	Madhya Pradesh	1116.03	2373.81	2503.88	2535.83	3262.77	2582.87	1762.75
21	Maharashtra	3138.75	1975.29	2272.33	1569.37	608.15	608.15	808.9
22	Manipur	3082.18	1163.81	241.34	709.47	1886.33	2103	1825.26
23	Meghalaya	1469.55	1497.88	2060.33	2060.33	1846.6	1846.6	900.8
24	Mizoram	2079.44	2079.44	1949.55	1949.55	1917.51	1917.51	1361.38
25	Nagaland	2257.65	1473.21	1350.37	1447.5	1457.45	1457.45	1163.92
26	Orissa	3309.07	2669.74	1089.22	2580.78	2599.3	2782.53	2950.94
27	Puducherry	559.6	622.75	826.33	768.69	114.35	426.2	234.65
28	Punjab	820.81	515.57	581.67	718.31	143.24	875.43	825.27
29	Rajasthan	3258.92	2929.43	0	2267.52	4752.3	2890.87	1082.16
30	Sikkim	562	303.74	601.18	365.87	662.76	125.43	66.25
31	Tamil Nadu	825.04	4282.78	13039.37	3648.55	2013.12	5512.5	1858.05
32	Telangana	354.88	93.94	195.64	1823.98	894.82	633.08	731.96
33	Tripura	710.63	680.2	676.04	415.3	446.81	499	371.54
34	Uttar Pradesh	2884.18	3293.57	3207.19	3109.82	1830.67	4222.98	5201.98
35	Uttarakhand	66.88	3.89	15.54	187.54	907.57	731.4	153.8
36	West Bengal	508.67	1067.29	6763.87	3522.6	5073.56	4232.67	1470.42
	Total	43892.1	40379.36	50847.97	46769.35	52469.95	53642.93	37185.79